

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 258 OF 2017 &  
IA NO. 631 OF 2017**

**Dated: 9<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s Asian Fine Cements Pvt. Ltd. ... Appellant(s)  
Vs.  
Punjab State Electricity Regulatory Commission .... Respondent(s)  
& Anr.**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Bhavya Lakhwara for  
Ms. Meenakshi Midha  
Mr. Kapil Midha

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **01.10.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**